

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 108/TT/2016

Coram:

**Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order : 01.06.2017

In the matter of:

Determination of transmission tariff for 400 kV D/C Teesta III-Rangpo Section upto LIL Point at Rangpo for 2014-19 under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

And in the matter of:

Teestavalley Power Transmission Limited
2nd Floor, Vijaya Building,
17, Barakhamba Road, New Delhi -110001

.....Petitioner

Vs

1. PTC INDIA Limited,
15, Bhikaji Cama Place,
New Delhi 110066
2. Energy and Power Department, Government of Sikkim
Kazi Road, Gangtok-737101, Sikkim
3. Teesta Urja Ltd.
2nd Floor, Vijaya Building
17, Barakhamba Road, New Delhi — 110001
4. Sneha Kinetic Power Projects Pvt. Ltd.
Sonam Complex, Jeevan Development Area
Near Little Pixel International School, Gangtok-737101, Sikkim



5. Powergrid Corporation of India Ltd., Saudamini,
Plot No.2, Sector 29, Near IFFCO Chowk,
Gurgaon 122001, Haryana
6. Punjab State Power Corporation Ltd.,
The Mall, Patiala-147001, Punjab
7. Uttar Haryana Bijli Vitran Nigam Limited Vidyut Sadan,
Plot No. C16, Sector-6 Panchkula-134109, Haryana
8. Dakshin Haryana Bijli Vitran Nigam Limited,
Vidyut Sadan, Vidyut Nagar, Hisar- 125005, Haryana
9. Haryana Power Purchase Centre
Shakti Bhawan, Sector-6,
Panchkula-134109, Haryana
10. Ajmer Vidyut Vitran Nigam Ltd
Vidyut Bhawan, Panchsheel Nagar,
Makarwali Road, Ajmer-305004
11. Jaipur Vidyut Vitran Nigam Ltd
Vidyut Bhawan, Janpath,
Jaipur-302005, Rajasthan
12. Jodhpur Vidyut Vitran Nigam Ltd
New Power House, Industrial Area
Jodhpur-343003, Rajasthan
13. Rajasthan Urja Vikas Nigam Ltd.
Vidyut Bhawan, Janpath
Jyoti Nagar Jaipur-302005, Rajasthan
14. Uttar Pradesh Power Corporation Ltd.
Shakti Bhawan, 14, Ashok Marg,
Lucknow-226001, Uttar Pradesh...

.....Respondents



CORRIGENDUM

The Commission vide order dated 12.5.2017 in Petition No. 108/TT/2016 had approved AFC for the Circuit 2 : Teesta III- Rangpo Section and 1(a) : Dikchu- Teesta III Section of 400 kV D/C Teesta III-Rangpo Section upto LILO Point at Rangpo for 2014-19 tariff period under proviso (i) of Regulation 7(7) of the Central Electricity Regulatory Commission (Terms and Conditions) Regulations, 2014 for inclusion in the PoC charges.

2. The COD of Circuit 2 and 1(a) was recorded inadvertently in para 8 of order dated 12.5.2017 as “31.3.2017 and 17.1.2017” respectively, instead of “17.1.2017 and 31.3.2017” respectively. This inadvertent error is corrected in terms of Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

3. All other terms of the order dated 12.5.2017 remains unchanged.

sd/-
(M.K. Iyer)
Member

sd/-
(A.S. Bakshi)
Member

sd/-
(A.K. Singhal)
Member

sd/-
(Gireesh B. Pradhan)
Chairperson

